

**SPECIAL BENCH**

**ITEM NO.176**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**Cont. A. No.150/2019 IN CP No.31/ALD/2017**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>RAJESH KUMAR V/S LSV POLYINFRA PVT LTD.</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**NONE**

*: For the Parties*

**ORDER**

- 1. None for the parties.**
- 2. In the interest of justice, the matter is adjourned for further hearing on 12<sup>th</sup> September, 2024 before the Regular Bench.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

***18<sup>th</sup> July, 2024***

*Bipul Kumar Tiwari  
(Stenographer)*